

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

SL NO	CASE NUMBERS	RENEWED ON
1.	192471	25.02.2014
2.	192986	20.02.2014
3.	194064	20.02.2014
4.	194376	20.02.2014
5.	194377	20.02.2014
6.	194995	20.02.2014
7.	196243	20.02.2014
8.	196263	20.02.2014
9.	199727	25.02.2014
10.	202340	20.02.2014
11.	204484	20.02.2014
12.	238465	20.02.2014
13.	245994	20.02.2014
14.	246141	20.02.2014
15.	246442	20.02.2014
16.	249201	20.02.2014
17.	249664	20.02.2014
18.	249807	20.02.2014
19.	250166	20.02.2014
20.	193304	25.02.2014
21.	194659	20.02.2014
22.	189540	26.02.2014
23.	190519	20.02.2014
24.	192015	07.03.2014

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

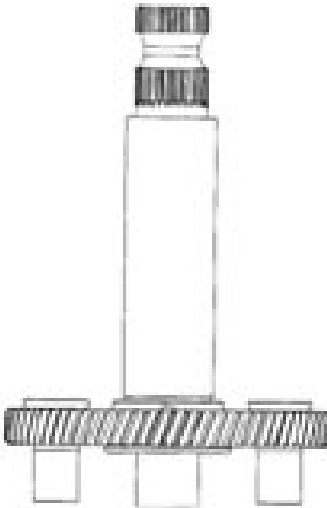
The Design stands in the name of SARA LEE HOUSEHOLD AND BODY CARE NEDERLAND B.V. registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

Design Nos.	Class	Name
224157	23-04	SARA LEE HOUSEHOLD CARE NEDERLAND B.V OF, VLEUTENSEVAART 100, 3532 AD UTRECHT, THE NETHERLANDS, A DUTCH COMPANY

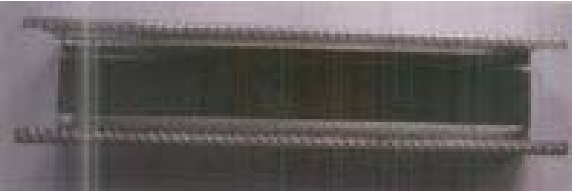
REGISTRATION OF DESIGNS



The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown




DESIGN NUMBER	250217		
CLASS	15-04		
1)M/S. CATERPILLAR INC.; AN AMERICAN CORPORATION, OF THE ADDRESS	100 NE ADAMS STREET, PEORIA, IL 61269, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	17/12/2012		
TITLE	UNDERCARRIAGE TRACK LINK FOR MOBILE EARTHMOVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/426,091	29/06/2012	U.S.A.	
DESIGN NUMBER	256459		
CLASS	07-06		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT	A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013		
TITLE	TONGS		
PRIORITY NA			
DESIGN NUMBER	256581		
CLASS	12-15		
1)TVS SRICHAKRA LIMITED, AN INDIAN COMPANY,	7B, WEST VELI STREET, MADURAI 625001, TAMIL NADU, INDIA		
DATE OF REGISTRATION	18/09/2013		
TITLE	TYRE		
PRIORITY NA			

DESIGN NUMBER	253674	
CLASS	12-16	
1)SONA KOYO STEERING SYSTEMS LTD., AN INDIAN COMPANY, OF 38/6 DELHI-JAIPUR ROAD, NH-8, GURGAON-122001, HARYANA, INDIA		
DATE OF REGISTRATION	03/05/2013	
TITLE	PART OF STOPPER FOR POWER STEERING OF A VEHICLE	
PRIORITY NA		

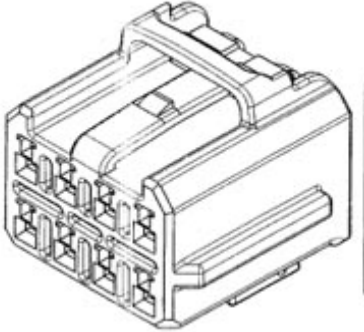
DESIGN NUMBER	251501	
CLASS	09-07	
1)ACCESS BUSINESS GROUP INTERNATIONAL LLC, 7575 FULTON STREET EAST, ADA, MICHIGAN 49355, U.S.A., A MICHIGAN LIMITED LIABILITY COMPANY, U.S.A.		
DATE OF REGISTRATION	07/02/2013	
TITLE	CONTAINER CLOSURE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/430,194	22/08/2012	U.S.A.

DESIGN NUMBER	254381	
CLASS	25-02	
1)M/S. DIAMOND FRAMES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956, HAVING PLACE OF BUSINESS AT #4, CORPORATION SHOPPING COMPLEX, PROJECT-II, BREWERY ROAD, SHENOY NAGAR, CHENNAI-600030, INDIA		
DATE OF REGISTRATION	06/06/2013	
TITLE	METAL STUD PARTITION SYSTEM	
PRIORITY NA		


DESIGN NUMBER	249281		
CLASS	15-02		
1)DOSATRON INTERNATIONAL RUE PASCAL F-33370 TRESSES, BORDEAUX FRANCE A FRENCH COMPANY INCORPORATED UNDER THE LAWS OF FRANCE			
DATE OF REGISTRATION	06/11/2012		
TITLE	PUMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002066563-0001	02/07/2012	OHIM	
DESIGN NUMBER			
CLASS	05-06		
1)TANUJ GROVER (INDIAN NATIONAL) TRADING AS M/S. T. G. INDUSTRIES, C-57, UDYOG KUNJ, SITE-5, PANKI, KANPUR, UTTAR PRADESH			
DATE OF REGISTRATION	24/06/2013		
TITLE	SEPARATOR SHEET FOR BATTERIES		
PRIORITY NA			
DESIGN NUMBER			
CLASS	15-04		
1)CATERPILLAR INC.; AN AMERICAN CORPORATION, OF THE ADDRESS 100 NE ADAMS STREET, PEORIA, IL 61269, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	17/12/2012		
TITLE	UNDERCARRIAGE TRACK SHOE FOR MOBILE EARTHMOVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/426,090	29/06/2012	U.S.A.	

DESIGN NUMBER	256461	
CLASS	07-07	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013	
TITLE	CONTAINER	
PRIORITY NA		
DESIGN NUMBER	256180	
CLASS	08-06	
1)SHOBHNABEN R BARASIYA (ADULT & INDIAN NATIONALS) AND SOLE PROPRIETOR OF SURAJ METAL (INDIAN PROPRIETARY CONCERN) HAVING PLACE OF BUSINESS AT-4, PARSANA SOCIETY, NR. 73, SCHOOL RAJKOT-GUJARAT (INDIA)		
DATE OF REGISTRATION	03/09/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	256262	
CLASS	03-01	
1)RAMNEET KAUR SAHOTA, NATIONALITY INDIAN WHOES ADDRESS IS V-264, 1ST FLOOR, RAJOURI GARDEN, NEW DELHI-110027 (INDIA)		
DATE OF REGISTRATION	06/09/2013	
TITLE	LAPTOP BAG	
PRIORITY NA		


DESIGN NUMBER	256361		
CLASS	13-03		
1)YAZAKI CORPORATION, 4-28, MITA 1-CHOME, MINATO-KU, TOKYO 108-8333, JAPAN, A JAPANESE CORPORATION			
DATE OF REGISTRATION	10/09/2013		
TITLE	HOUSING FOR ELECTRICAL CONNECTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-007702	05/04/2013	JAPAN	







DESIGN NUMBER	256789		
CLASS	12-08		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
DATE OF REGISTRATION	26/09/2013		
TITLE	CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-007892	09/04/2013	JAPAN	



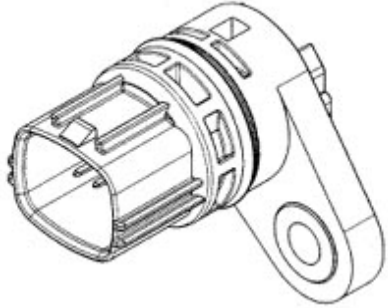



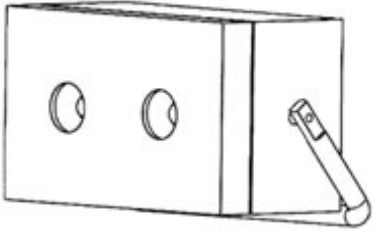

DESIGN NUMBER	253415		
CLASS	08-03		
1)WIRTGEN GMBH, REINHARD-WIRTGEN-STR.2., 53578 WINDHAGEN, GERMANY			
DATE OF REGISTRATION	25/04/2013		
TITLE	CHISEL HOLDER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
EM 002147884	05/12/2012	OHIM	





DESIGN NUMBER	250842	
CLASS	14-02	
1)ZEN TECHNOLOGIES LIMITED, WHOSE ADDRESS IS B-42, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, ANDHRA PRADESH AND WHOSE NATIONALITY IS INDIA		
DATE OF REGISTRATION	07/01/2013	
TITLE	DISPLAY DEVICE FOR TARGET PRACTICE SYSTEM	
PRIORITY NA		
DESIGN NUMBER	254250	
CLASS	15-99	
1)NICHROME INDIA LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, SAFIRE PARK, GALLERIA NO. 4, PUNE MUMBAI ROAD, WAKDEWADI, PUNE-411005, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	03/06/2013	
TITLE	SALT PACKAGING MACHINE	
PRIORITY NA		
DESIGN NUMBER	256460	
CLASS	07-03	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013	
TITLE	CHEESE SPREADER	
PRIORITY NA		


DESIGN NUMBER	256583	
CLASS	12-15	
1)TVS SRICHAKRA LIMITED, AN INDIAN COMPANY, 7B, WEST VELI STREET, MADURAI 625 001, TAMIL NADU, INDIA		
DATE OF REGISTRATION	18/09/2013	
TITLE	TYRE	
PRIORITY NA		
DESIGN NUMBER	250276	
CLASS	23-04	
1)KHAITAN (INDIA) LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT 46C, JAWAHAR LAL NEHRU ROAD, KOLKATA 700071, WEST BENGAL, INDIA.		
DATE OF REGISTRATION	18/12/2012	
TITLE	AIR COOLER	
PRIORITY NA		
DESIGN NUMBER	254150	
CLASS	23-04	
1)BALDEV KUMAR B. VARMA, A BRITISH NATIONAL, HAVING PERMANENT RESIDENCE AT 19, MIDDLE LANE, DISCOVERY BAY MIDVALE VILLAGE, MARINE VIEW, 18/F FLAT B & PENTHOUSE B, LANTAU ISLAND NT, HONG KONG (ALSO AT A1/701, PARSAVNATH EXOTICA APARTMENTS, GOLF COURSE ROAD, GURGAON, HARYANA)		
DATE OF REGISTRATION	29/05/2013	
TITLE	AIR COOLER	
PRIORITY NA		


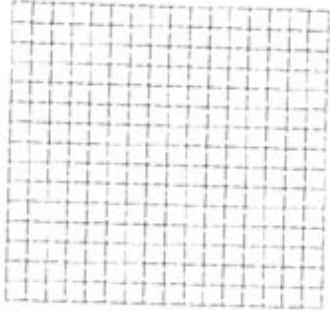

DESIGN NUMBER	252355		
CLASS	24-01		
1)IVF TECH APS, HAVING NATIONALITY OF DENMARK OF THE ADDRESS AT TOPPEVADVEJ 34-38, GANLØSE 3660 STENLØSE, DENMARK			
DATE OF REGISTRATION	15/03/2013		
TITLE	TABLE TOP FOR CONDUCTING IN-VITRO FERTILIZATION		
PRIORITY NA			
DESIGN NUMBER	256462		
CLASS	06-07		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	PHOTO FRAME		
PRIORITY NA			
DESIGN NUMBER	256362		
CLASS	13-03		
1)YAZAKI CORPORATION, 4-28, MITA 1-CHOME, MINATO-KU, TOKYO 108-8333, JAPAN, A JAPANESE CORPORATION			
DATE OF REGISTRATION	10/09/2013		
TITLE	HOUSING FOR ELECTRICAL CONNECTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-007703	05/04/2013	JAPAN	




DESIGN NUMBER	256638	
CLASS	15-99	
1)NITIN BORKAR (AN INDIAN NATIONAL) TRADING AS M/S. INNOVATIVE SOLUTIONS, PLOT NO. 41-A, AMBIKA NAGAR, MANEWADA, RING ROAD, NAGPUR-4400024 (M.S.)		
DATE OF REGISTRATION	20/09/2013	
TITLE	BAG PACKING AND STITCHING MACHINE	
PRIORITY NA		
DESIGN NUMBER	250843	
CLASS	22-04	
1)ZEN TECHNOLOGIES LIMITED, WHOSE ADDRESS IS B-42, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, ANDHRA PRADESH AND WHOSE NATIONALITY IS INDIA		
DATE OF REGISTRATION	07/01/2013	
TITLE	DETECTION DEVICE FOR TARGET PRACTICE SYSTEM	
PRIORITY NA		
DESIGN NUMBER	254564	
CLASS	12-11	
1)PIAGGIO & C. S.P.A., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF VIALE RINALDO PIAGGIO, 25, I-56025 PONTEDERA, PISA, ITALY		
DATE OF REGISTRATION	18/06/2013	
TITLE	MOTOR SCOOTER	
PRIORITY NA		


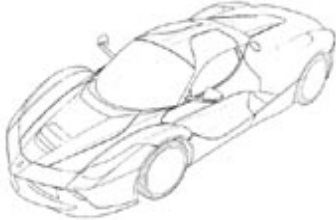
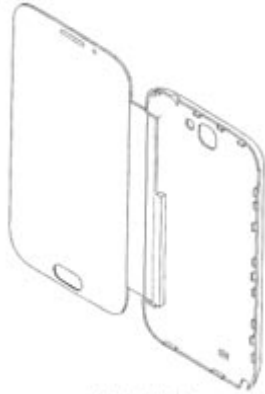
DESIGN NUMBER	253890	
CLASS	09-03	
1)SUNITA PURI (AN INDIAN NATIONAL) TRADING AS M/S. DELUX PETROCHEM (INDIA), B-91, CO-OPERATIVE INDUSTRIAL ESTATE, UDYOG NAGAR, KANPUR, U.P.		
DATE OF REGISTRATION	16/05/2013	
TITLE	CONTAINER	
PRIORITY NA		


DESIGN NUMBER	252733	
CLASS	05-06	
1)THE PROCTER & GAMBLE COMPANY, A BODY CORPORATE INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS REGISTERED OFFICE AT ONE PROCTER & GAMBLE PLAZA, CINCINNATI, OHIO - 45202, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	01/04/2013	
TITLE	BACKSHEET OF A DIAPER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
695079601	02/10/2012	WIPO


DESIGN NUMBER	250278	
CLASS	23-04	
1)KHAITAN (INDIA) LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT 46C, JAWAHAR LAL NEHRU ROAD, KOLKATA 700071, WEST BENGAL, INDIA		
DATE OF REGISTRATION	18/12/2012	
TITLE	AIR COOLER	
PRIORITY NA		


DESIGN NUMBER	253694		
CLASS	06-01		
1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	06/05/2013		
TITLE	CHAIR		
PRIORITY NA			
DESIGN NUMBER	253438		
CLASS	05-05		
1)KANG NA HSIUNG ENTERPRISE CO., LTD., A COMPANY OF TAIWAN OF 77-1, TUNG AN LIAO, MIN AN LI, CHIA LI DIST., TAINAN CITY-72256, TAIWAN			
DATE OF REGISTRATION	26/04/2013		
TITLE	TEXTILE FABRIC		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
101306664	12/11/2012	TAIWAN	
DESIGN NUMBER	255418		
CLASS	28-03		
1)LA-PAR CREATIONS., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT C-1/C-2, SHREYAS INDUSTRIAL ESTATE, OFF. W. E. HIGHWAY (BEHIND JAY COACH), GOREGAON (EAST), MUMBAI-400063. MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) RAKESH JAIN. (INDIAN NATIONAL), (2) ANITA JAIN. (INDIAN NATIONAL), & (3) INDU JAIN. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDRESS			
DATE OF REGISTRATION	26/07/2013		
TITLE	FOOT SCRUBBER		
PRIORITY NA			

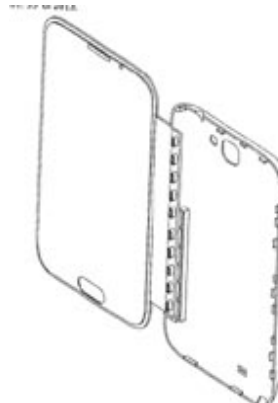

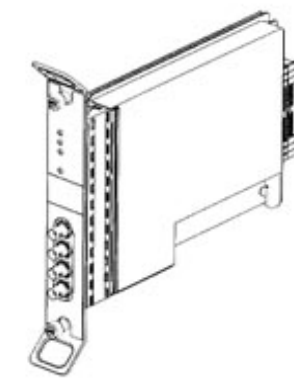
DESIGN NUMBER	252196		
CLASS	14-01		
1)APPLE INC., 1 INFINITE LOOP, CUPERTINO, CALIFORNIA 95014, UNITED STATES OF AMERICA, A CORPORATION INCORPORATED IN THE STATE OF CALIFORNIA			
DATE OF REGISTRATION	07/03/2013		
TITLE	MEDIA PLAYER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/431,569	09/09/2012	U.S.A.	
DESIGN NUMBER	255979		
CLASS	08-09		
1)M/S SANGAM METAL PRODUCTS, A PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS SHALENDR KUMAR S/O SH. RAMESH CHANDRA HAVING ITS OFFICE AT 9/137, GANDHI BARA, KANWARI GANJ, ALIGARH-202001 (U.P.) INDIA, INDIAN NATIONAL			
DATE OF REGISTRATION	23/08/2013		
TITLE	DOOR ALDROP		
PRIORITY NA			
DESIGN NUMBER	255352		
CLASS	09-07		
1)H2O4K9, INC., A CALIFORNIA CORPORATION OF 171 N. IVY AVENUE, MONROVIA, CA 91016, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	19/07/2013		
TITLE	BOTTLE CAP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,756	22/01/2013	U.S.A.	

DESIGN NUMBER	254417		
CLASS	13-03		
1)MR. MR. PRASHANT MADHAV DIXIT, WITH HIS ADDRESS AS VIJETA SWITCHGEAR PVT. LTD., E-26, MIDC KUPWAD BLOCK, SANGLI-416436, MAHARASHTRA, AN INDIAN NATIONAL.			
DATE OF REGISTRATION	11/06/2013		
TITLE	DIGITAL CONTROL PANEL FOR SUBMERSIBLE PUMP		
PRIORITY NA			
DESIGN NUMBER	254010		
CLASS	21-01		
1)FERRARI S.P.A., VIA EMILIA EST 1163 I-41100 MODENA (ITALY)			
DATE OF REGISTRATION	21/05/2013		
TITLE	TOY-CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002147447	04/12/2012	EUROPEAN UNION	
DESIGN NUMBER	251337		
CLASS	14-99		
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA			
DATE OF REGISTRATION	31/01/2013		
TITLE	CASE FOR PORTABLE ELECTRONIC DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2012-0041332	28/08/2012	REPUBLIC OF KOREA	

DESIGN NUMBER	256467	
CLASS	26-01	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013	
TITLE	CANDLE HOLDER	
PRIORITY NA		


DESIGN NUMBER	253696	
CLASS	06-01	
1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	06/05/2013	
TITLE	STOOL	
PRIORITY NA		


DESIGN NUMBER	253935	
CLASS	23-02	
1)SACHIN BABY.K, PROPRIETOR OF M/S. GREEN EDEN AGRO & CO., AT MAROTTICAL POST, TRICHUR-680014, KERALA, INDIA, INDIAN-NATIONAL OF ABOVE ADDRESS		
DATE OF REGISTRATION	17/05/2013	
TITLE	SOAP BOX	
PRIORITY NA		


DESIGN NUMBER	251335		
CLASS	14-99		
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA			
DATE OF REGISTRATION	31/01/2013		
TITLE	CASE FOR PORTABLE ELECTRONIC DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2012-0041331	28/08/2012	REPUBLIC OF KOREA	
DESIGN NUMBER	256466		
CLASS	26-01		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	CANDLE HOLDER		
PRIORITY NA			
DESIGN NUMBER	251942		
CLASS	15-99		
1)GENERAL ELECTRIC COMPANY, A NEW YORK CORPORATION INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA HAVING ITS OFFICE AT 1 RIVER ROAD, SCHENECTADY, NEW YORK 12345 UNITED STATES OF AMERICA			
DATE OF REGISTRATION	28/02/2013		
TITLE	SYSTEM FOR MACHINERY PROTECTION AND CONDITION MONITORING		
PRIORITY NA			

DESIGN NUMBER	253695		
CLASS	06-01		
1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	06/05/2013		
TITLE	STOOL		
PRIORITY NA			
DESIGN NUMBER	255341		
CLASS	09-03		
1)INSECTICIDES INDIA LIMITED A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956 INDIAN COMPANY 401-402, LUSA TOWER, AZADPUR COMMERCIAL COMPLEX, NEW DELHI-110 033			
DATE OF REGISTRATION	18/07/2013		
TITLE	CONTAINER		
PRIORITY NA			
DESIGN NUMBER	254396		
CLASS	23-01		
1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM			
DATE OF REGISTRATION	07/06/2013		
TITLE	BIOCIDE CARTRIDGE FOR WATER PURIFIER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002151373-0001	12/12/2012	OHIM	

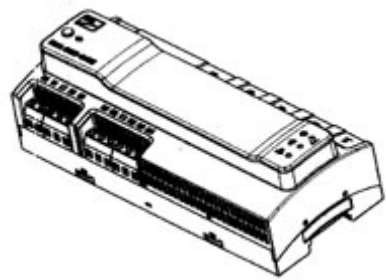


DESIGN NUMBER	254183		
CLASS	15-06		
1)MASCHINENFABRIK RIETER AG, A SWISS COMPANY OF KLOSTERSTRASSE 20, CH-8406 WINTERTHUR, SWITZERLAND			
DATE OF REGISTRATION	30/05/2013		
TITLE	RETAINER FOR CLEANING ROLLER IN A TEXTILE SPINNING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201230652681.1	12/12/2012	CHINA	
DESIGN NUMBER	254281		
CLASS	12-16		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	AIR-INTAKE GRILLE FOR VEHICLE		
PRIORITY NA			
DESIGN NUMBER	255201		
CLASS	09-03		
1)ZEDEL (SOCIÉTÉ PAR ACTIONS SIMPLIFIÉE), A FRENCH COMPANY OF ZONE INDUSTRIELLE DE CROLLES, 38920 CROLLES, FRANCE (FR)			
DATE OF REGISTRATION	12/07/2013		
TITLE	PACKAGING		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002166173	14/01/2013	OHIM	

DESIGN NUMBER	254354	
CLASS	26-03	
1)VAISH, HIMANGSHU RAI, AN INDIAN NATIONAL OF S-19 PANCHSHILA PARK, NEW DELHI 110017		
DATE OF REGISTRATION	06/06/2013	
TITLE	STREET LIGHT FIXTURE	
PRIORITY NA		

DESIGN NUMBER	254011	
CLASS	02-04	
1)RAJ KUMAR GROVER, SOLE PROPRIETOR OF PHARMATECH DISTRIBUTORS WHOSE ADDRESS IS S-12, SHIVAJI PARK MARKET, PUNJABI BAGH, NEW DELHI-110026, INDIA, AN INDIAN NATIONAL OF ABOVE ADDRESS		
DATE OF REGISTRATION	21/05/2013	
TITLE	TOE SPREADER WITH METATARSAL SUPPORT	
PRIORITY NA		

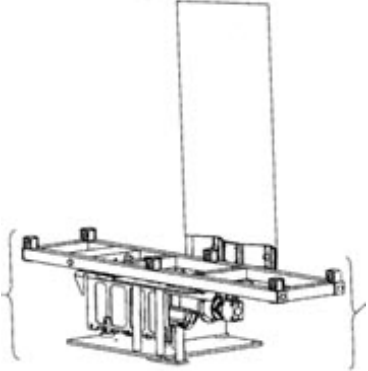


DESIGN NUMBER	254180	
CLASS	23-01	
1)LUBRIZOL ADVANCED MATERIALS, INC, A DELAWARE CORPORATION OF 9919 BRECKSVILLE ROAD, CLEVELAND, OHIO 44141-3247, U.S.A.		
DATE OF REGISTRATION	30/05/2013	
TITLE	PIPE	
PRIORITY NA		



DESIGN NUMBER	255690	
CLASS	12-11	
1)HERO CYCLES LIMITED, HERO NAGAR, G. T. ROAD, LUDHIANA-141003 (PUNJAB), INDIA, (AN INDIAN COMPANY DULY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956)		
DATE OF REGISTRATION	06/08/2013	
TITLE	BICYCLE	
PRIORITY NA		
DESIGN NUMBER	255811	
CLASS	07-02	
1)MRS. SIMPLE (PROPRIETOR), NATIONALITY INDIAN TRADING AS TULIP INDUSTRIES (THIS IS A PROPRIETORSHIP FIRM) WHOES ADDRESS IS C-130, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI-110039 (INDIA)		
DATE OF REGISTRATION	14/08/2013	
TITLE	BOWL	
PRIORITY NA		
DESIGN NUMBER	256298	
CLASS	02-04	
1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA		
DATE OF REGISTRATION	06/09/2013	
TITLE	SOLE FOR FOOTWEAR	
PRIORITY NA		

DESIGN NUMBER	253939		
CLASS	13-03		
1)SMA SOLAR TECHNOLOGY AG, A GERMAN COMPANY OF SONNENALLEE 1, 34266 NIESTETAL, GERMANY			
DATE OF REGISTRATION	17/05/2013		
TITLE	SWITCHING HUB		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002140855	22/11/2012	OHIM	
DESIGN NUMBER	254179		
CLASS	23-01		
1)LUBRIZOL ADVANCED MATERIALS, INC, A DELAWARE CORPORATION OF 9919 BRECKSVILLE ROAD, CLEVELAND, OHIO 44141-3247, U.S.A.			
DATE OF REGISTRATION	30/05/2013		
TITLE	PIPE		
PRIORITY NA			
DESIGN NUMBER	256297		
CLASS	02-04		
1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA			
DATE OF REGISTRATION	06/09/2013		
TITLE	SOLE FOR FOOTWEAR		
PRIORITY NA			

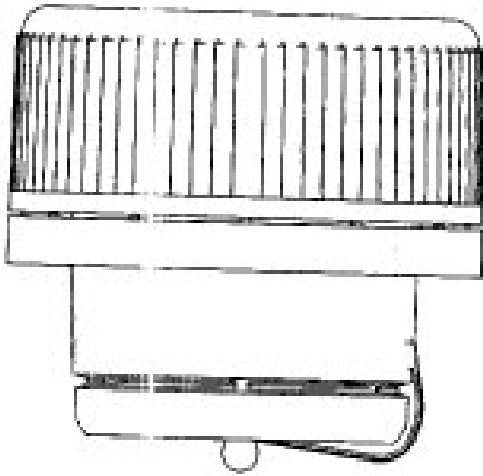
DESIGN NUMBER	254408		
CLASS	14-03		
1)BEATS ELECTRONICS, LLC, 1601 CLOVERFIELD BLVD, SUITE 5000N, SANTA MONICA, CA 90404, U.S.A.			
DATE OF REGISTRATION	10/06/2013		
TITLE	TRANSMITTER BOX		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/439,367	10/12/2012	U.S.A.	
DESIGN NUMBER	253938		
CLASS	13-03		
1)SMA SOLAR TECHNOLOGY AG, A GERMAN COMPANY OF SONNENALLEE 1, 34266 NIESTETAL, GERMANY			
DATE OF REGISTRATION	17/05/2013		
TITLE	SWITCHING HUB		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002140855	22/11/2012	OHIM	
DESIGN NUMBER	250277		
CLASS	23-04		
1)KHAITAN (INDIA) LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT 46C, JAWAHAR LAL NEHRU ROAD, KOLKATA 700071, WEST BENGAL, INDIA			
DATE OF REGISTRATION	18/12/2012		
TITLE	AIR COOLER		
PRIORITY NA			

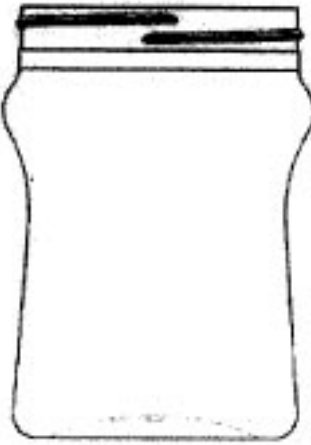
DESIGN NUMBER	255850		
CLASS	02-04		
1)THAIKATTIL JOSE, THAIKATTIL HOUSE, OLLUKARA P.O., THRISSUR, KERALA STATE, 680655, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	16/08/2013		
TITLE	FOOTWEAR		
PRIORITY NA			
DESIGN NUMBER	256463		
CLASS	07-99		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	TRAY		
PRIORITY NA			
DESIGN NUMBER	256793		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
DATE OF REGISTRATION	26/09/2013		
TITLE	FRONT BUMPER FOR AUTOMOBILE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-007894	09/04/2013	JAPAN	


DESIGN NUMBER	250844		
CLASS	22-04		
1)ZEN TECHNOLOGIES LIMITED, WHOSE ADDRESS IS B-42, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, ANDHRA PRADESH AND WHOSE NATIONALITY IS INDIA			
DATE OF REGISTRATION	07/01/2013		
TITLE	FIREARM TARGET SUPPORT SYSTEM		
PRIORITY NA			
DESIGN NUMBER	253899		
CLASS	09-03		
1)JK FILES (INDIA) LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT NEW HIND HOUSE, NAROTTAM MORARJEE MARG, BALLARD ESTATE, MUMBAI-400001, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	16/05/2013		
TITLE	PACKAGING BOX		
PRIORITY NA			
DESIGN NUMBER	252752		
CLASS	23-02		
1)KOHLER CO., A COMPANY ORGANIZED AND EXISTING UNDER THE LAW OF USA, OF 444 HIGHLAND DRIVE, KOHLER, WISCONSIN 53044, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	02/04/2013		
TITLE	FLUSH HANDLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/433,633	02/10/2012	U.S.A.	




DESIGN NUMBER	254101	
CLASS	23-04	
1) DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS: UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN		
DATE OF REGISTRATION	27/05/2013	
TITLE	AIR CONDITIONER	
PRIORITY NA		
DESIGN NUMBER	255926	
CLASS	08-06	
1) VINODBHAI RANCHHODBHAI PATEL, NATIONALITY INDIAN, TRADING AS OM SHANTI CORPORATION A SOLE PROPRIETORSHIP FIRM, ADDRESS AT ‘DIVYA KUNJ’, SHREE MEGHANINAGAR SOCIETY STREET NO. 5, KOTYHARIYA MAIN ROAD, B/H. MANAV DHARMA ASHRAM, RAJKOT: 360002, GUJARAT, INDIA		
DATE OF REGISTRATION	21/08/2013	
TITLE	CABINET HANDLE	
PRIORITY NA		
DESIGN NUMBER	254984	
CLASS	04-01	
1) JOSHI PLASTIC INDUSTRIES (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT JOSHI BUILDING, SAKI - VIHAR ROAD, POWAI, MUMBAI - 400072 MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) DEEPAK JOSHI (INDIAN NATIONAL), (2) PAVAN JOSHI (INDIAN NATIONAL), (3) MRS. SHOBA JOSHI (INDIAN NATIONAL) & (4) B. D. JOSHI HUF (A HINDU UNDIVIDED FIRM) ALL ARE HAVING ABOVE ADDRESS		
DATE OF REGISTRATION	04/07/2013	
TITLE	BRUSHES FOR CLEANING	
PRIORITY NA		

DESIGN NUMBER	246956		
CLASS	31-00		
1)SODASTREAM INDUSTRIES LTD; AN ISRAELI CORPORATION, OF P.O. BOX 280, AIR PORT CITY 70100, ISRAEL			
DATE OF REGISTRATION	06/08/2012		
TITLE	DOMESTIC SODA-WATER PREPARING DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001995085-0001	20/02/2012	OHIM	
DESIGN NUMBER			
255203			
CLASS	26-02		
1)ZEDEL (SOCIÉTÉ PAR ACTIONS SIMPLIFIÉE), A FRENCH COMPANY OF ZONE INDUSTRIELLE DE CROLLES, 38920 CROLLES, FRANCE (FR)			
DATE OF REGISTRATION	12/07/2013		
TITLE	HEADLAMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002166132	14/01/2013	OHIM	
DESIGN NUMBER			
254362			
CLASS	12-16		
1)FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESİ, HASAN BASRI CADDESİ NO. 2, SANCAKTEPE, ISTANBUL, TURKEY			
DATE OF REGISTRATION	06/06/2013		
TITLE	VEHICLE STEP COVER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,888	23/01/2013	U.S.A.	

DESIGN NUMBER	254438	
CLASS	09-07	
1)RIE MAKITA, 1300-3, OAZA WADA, MATSUMOTO-SHI, NAGANO-KEN, JAPAN, NATIONALITY: JAPAN		
DATE OF REGISTRATION	11/06/2013	
TITLE	CAP OF A CONTAINER FOR A PACKAGE	
PRIORITY NA		

DESIGN NUMBER	254014	
CLASS	09-03	
1)MANJUSHREE TECHNOPACK LIMITED, OF 143, C-5, BOMMASANDRA INDUSTRIAL AREA, HOSUR ROAD, BANGALORE- 560099, KARNATAKA, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	21/05/2013	
TITLE	JAR	
PRIORITY NA		

DESIGN NUMBER	254578	
CLASS	12-08	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN		
DATE OF REGISTRATION	19/06/2013	
TITLE	CAR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-32034	28/12/2012	JAPAN

DESIGN NUMBER	254116		
CLASS	15-99		
1)M/S MEGHA STEEL INDUSTRIES, FOCAL POINT EXTN, NEAR PHASE-VII, DHANDARI KHURD, LUDHIANA-141010 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS :- KULDIP SINGLA BEING INDIAN NATIONALS OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	28/05/2013		
TITLE	BUTTON MAKING MACHINE		
PRIORITY NA			
DESIGN NUMBER	256476		
CLASS	07-01		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	DISH		
PRIORITY NA			
DESIGN NUMBER	251759		
CLASS	09-01		
1)LRC PRODUCTS LTD, 103-105 BATH ROAD, SLOUGH, BERKSHIRE SL1 3UH, UNITED KINGDOM			
DATE OF REGISTRATION	19/02/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002089797	20/08/2012	OHIM	

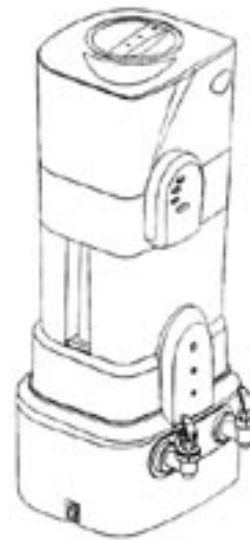
DESIGN NUMBER	256701		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN			
DATE OF REGISTRATION	24/09/2013		
TITLE	SIDE COVER FOR MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-006816	27/03/2013	JAPAN	
DESIGN NUMBER	249487		
CLASS	05-06		
1)DSM IP ASSETS B.V, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF NETHERLANDS, HAVING ITS OFFICE AT HET OVERLOON 1, 6411 TE HEERLEN, NETHERLANDS			
DATE OF REGISTRATION	15/11/2012		
TITLE	SHEET FOR ANTIBALLISTIC ARTICLES		
PRIORITY NA			
DESIGN NUMBER	243107		
CLASS	11-01		
1)BULGARI S.P.A. LUNGOTEVERE MARZIO, 11, 1-00186 ROME, ITALY			
DATE OF REGISTRATION	15/02/2012		
TITLE	NECKLACE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DM/076683	31/08/2011	DENMARK	

DESIGN NUMBER	253956	
CLASS	12-16	
1)STANDARD CORPORATION INDIA LIMITED, OF STANDARD CHOWK, BARNALA, PUNJUB, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	17/05/2013	
TITLE	BONNET OF TRACTOR	
PRIORITY NA		
DESIGN NUMBER	255450	
CLASS	07-04	
1)SUROOR PLASTICS., (AN INDIAN SOLE PROPRIETORSHIP CONCERN), HAVING OFFICE AT V/628B, CHELAPILLY ROAD, MANJAPETTY, MARRAMPILLY P.O. ALUVA, ERNAKULAM DIST, KERALA WHOSE PROPRIETOR IS THENOOR MOOSA HASSAINAR. (INDIAN NATIONAL) OF ABOVE ADDRESS		
DATE OF REGISTRATION	26/07/2013	
TITLE	BASKET	
PRIORITY NA		
DESIGN NUMBER	256047	
CLASS	09-03	
1)CHAPPIN & NELSON HOMOEOPATHS, AM-2, DILKHUSH INDUSTRIAL ESTATE, G. T. KARNAL ROAD, DELHI-110033, INDIA. (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS :- SH. GURMEET SINGH DHINGRA. AN INDIAN NATIONAL OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	26/08/2013	
TITLE	BOX	
PRIORITY NA		

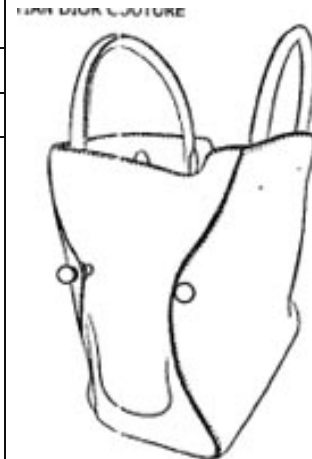
DESIGN NUMBER	255061	
CLASS	26-06	
1)HONDA MOTOR CO., LTD., A CORPORATION OF JAPAN OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN		
DATE OF REGISTRATION	08/07/2013	
TITLE	HEADLIGHT FOR MOTOR SCOOTERS	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-000164	09/01/2013	JAPAN






DESIGN NUMBER	256628	
CLASS	23-01	
1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM		
DATE OF REGISTRATION	19/09/2013	
TITLE	WATER PURIFICATION DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002205534-0001	20/03/2013	OHIM





DESIGN NUMBER	252622	
CLASS	03-01	
1)CHRISTIAN DIOR COUTURE, A FRENCH PUBLIC LIMITED COMPANY OF 30 AVENUE MONTAIGNE, 75008 PARIS, FRANCE		
DATE OF REGISTRATION	22/03/2013	
TITLE	HAND BAG	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
DM/079672	23/11/2012	WIPO

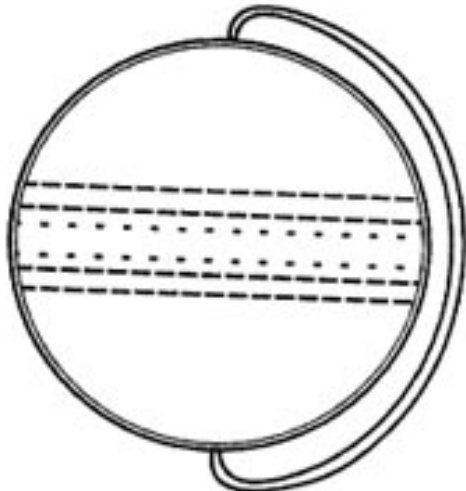



DESIGN NUMBER	253794		
CLASS	28-03		
1)OSIM INTERNATIONAL LIMITED, A COMPANY EXISTING UNDER THE LAWS OF SINGAPORE, AT 65 UBI AVENUE 1, OSIM HEADQUARTERS, SINGAPORE-408939			
DATE OF REGISTRATION	13/05/2013		
TITLE	MASSAGE CHAIR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
D2012/1305/Z	16/11/2012	SINGAPORE	
DESIGN NUMBER	255134		
CLASS	21-01		
1)VOLVO TRUCK CORPORATION, OF 40508 GOTEORG, SWEDEN			
DATE OF REGISTRATION	11/07/2013		
TITLE	TOY TRUCK		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002179234-0001	06/02/2013	OHIM	
DESIGN NUMBER	249488		
CLASS	05-06		
1)DSM IP ASSETS B.V, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF NETHERLANDS, HAVING ITS OFFICE AT HET OVERLOON 1, 6411 TE HEERLEN, NETHERLANDS			
DATE OF REGISTRATION	15/11/2012		
TITLE	SHEET FOR ANTIBALLISTIC ARTICLES		
PRIORITY NA			

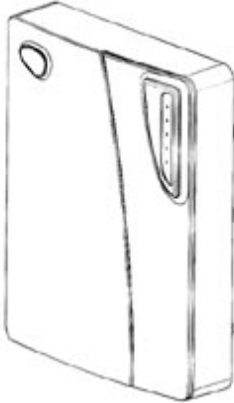

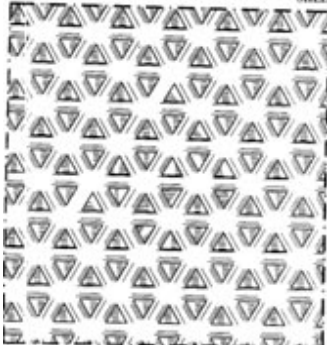
DESIGN NUMBER	254300		
CLASS	12-16		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	FRAME COMPONENT FOR VEHICLE HEADLIGHT		
PRIORITY NA			
DESIGN NUMBER	253960		
CLASS	09-01		
1)PEARL POLYMERS LIMITED, 204, ROHIT HOUSE, 3, TOLSTOY MARG, NEW DELHI-110001, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	17/05/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	250595		
CLASS	15-09		
1)KITAMURA MACHINERY CO., LTD. OF 1870, TOIDE-KOMYOJI, TAKAOKA-SHI, TOYAMA, JAPAN, A JAPANESE COMPANY			
DATE OF REGISTRATION	02/01/2013		
TITLE	LATHE MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-015956	05/07/2012	JAPAN	


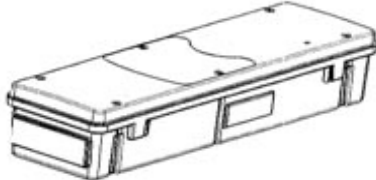

DESIGN NUMBER	254243		
CLASS	25-02		
1)ALUDECOR LAMINATION PRIVATE LIMITED, OF 1, R. N. MUKHERJEE ROAD, SUITE NO. 52, 5TH FLOOR, MARTIN BURN BUILDING, KOLKATA-700001, AN INDIAN PRIVATE LIMITED COMPANY			
DATE OF REGISTRATION	03/06/2013		
TITLE	COMPOSITE PANEL		
PRIORITY NA			
DESIGN NUMBER	249710		
CLASS	15-06		
1)SSM SCHÄRER SCHWEITER METTLER AG, OF NEUGASSE 10, 8812 HORGEN, SWITZERLAND			
DATE OF REGISTRATION	26/11/2012		
TITLE	WAXER AND PARAFFINING APPARATUS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002055715	11/06/2012	OHIM	
DESIGN NUMBER	253673		
CLASS	12-16		
1)SONA KOYO STEERING SYSTEMS LTD., AN INDIAN COMPANY, OF 38/6 DELHI-JAIPUR ROAD, NH-8, GURGAON-122001, HARYANA, INDIA			
DATE OF REGISTRATION	03/05/2013		
TITLE	STOPPER FOR POWER STEERING OF A VEHICLE		
PRIORITY NA			

DESIGN NUMBER	254380	
CLASS	25-02	
1)M/S. DIAMOND FRAMES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956, HAVING PLACE OF BUSINESS AT #4, CORPORATION SHOPPING COMPLEX, PROJECT-II, BREWERY ROAD, SHENOY NAGAR, CHENNAI-600030, INDIA		
DATE OF REGISTRATION	06/06/2013	
TITLE	PARTITION SYSTEM	
PRIORITY NA		


DESIGN NUMBER	237635	
CLASS	28-02	
1)MS MARIE C.GELIN AT 9002 CEDAR GROVE RD., FAIRBURN, (GEORGIA) GA 30213, UNITED STATES OF AMERICA.		
DATE OF REGISTRATION	29/06/2011	
TITLE	SOAP	
PRIORITY NA		

DESIGN NUMBER	255062	
CLASS	26-06	
1)HONDA MOTOR CO., LTD., A CORPORATION OF JAPAN OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN		
DATE OF REGISTRATION	08/07/2013	
TITLE	REAR COMBINATION LAMP FOR MOTOR SCOOTERS	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-000165	09/01/2013	JAPAN


DESIGN NUMBER	256629		
CLASS	23-01		
1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM			
DATE OF REGISTRATION	19/09/2013		
TITLE	WATER PURIFICATION DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002205500-0001	20/03/2013	OHIM	
DESIGN NUMBER	252629		
CLASS	24-04		
1)SAMINA RYAZ SHAMJI, AN INDIAN NATIONAL, HAVING ADDRESS: 2F-G2, MODELS MERIDIEN, NIO DONAPAULA, CARANZALEM, GOA, 403004			
DATE OF REGISTRATION	25/03/2013		
TITLE	DISPOSABLE PANTY SHAPED SANITARY PAD		
PRIORITY NA			
DESIGN NUMBER	249489		
CLASS	05-06		
1)DSM IP ASSETS B.V, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF NETHERLANDS, HAVING ITS OFFICE AT HET OVERLOON 1, 6411 TE HEERLEN, NETHERLANDS			
DATE OF REGISTRATION	15/11/2012		
TITLE	SHEET FOR ANTIBALLISTIC ARTICLES		
PRIORITY NA			

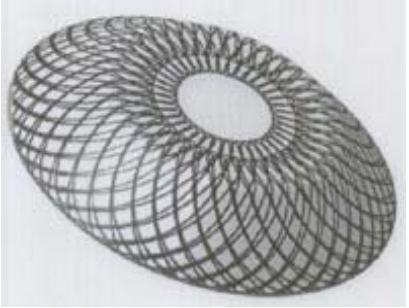


DESIGN NUMBER	249986		
CLASS	06-01		
1)HAWORTH, INC., ONE HAWORTH CENTER, HOLLAND, MICHIGAN 49423, UNITED STATES OF AMERICA, A MICHIGAN CORPORATION			
DATE OF REGISTRATION	06/12/2012		
TITLE	OFFICE CHAIR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/424,233	08/06/2012	U.S.A.	
DESIGN NUMBER	253572		
CLASS	26-06		
1)BEIFANG HELLA AUTOMOTIVE LIGHTING LTD., A COMPANY ORGANIZED UNDER THE LAWS OF CHINA, OF NO. 6 SHENWEI NORTH ROAD, YANJIAO JINGGONG, INDUSTRIAL PARK, YANJIAO ECONOMIC AND TECHNOLOGICAL DEVELOPMENT ZONE, SANHE, HEBEI PROVINCE, CHINA			
DATE OF REGISTRATION	30/04/2013		
TITLE	TAILLAMP FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013301078438	11/04/2013	CHINA	
DESIGN NUMBER	253962		
CLASS	09-01		
1)PEARL POLYMERS LIMITED, OF 204, ROHIT HOUSE, 3, TOLSTOY MARG, NEW DELHI-110001, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	17/05/2013		
TITLE	BOTTLE		
PRIORITY NA			


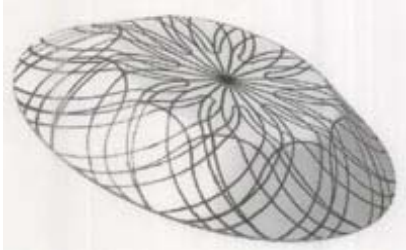
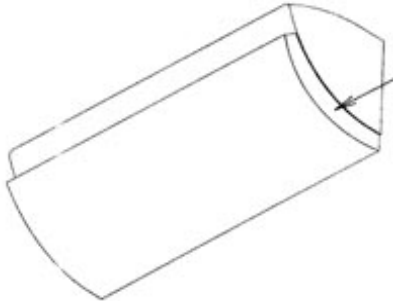
DESIGN NUMBER	254607	
CLASS	12-02	
1)HEGDE AGRO IMPEX PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY REGISTERED UNDER COMPANIES ACT 1956, HAVING ITS REGISTERED OFFICE & WORKS AT 2ND K. M., B. K. ROAD, SAGARA (T), SHIMOGA (D), KARNATAKA (ST.), INDIA		
DATE OF REGISTRATION	20/06/2013	
TITLE	BARROW	
PRIORITY NA		
DESIGN NUMBER	254223	
CLASS	02-04	
1)DELHI PLASTIC T-1/118, MANGOLPURI INDUSTRIAL AREA, PHASE-1, DELHI-110083, INDIA (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- SH. ANIL BANSAL AN INDIAN NATIONAL OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	31/05/2013	
TITLE	SHOE	
PRIORITY NA		
DESIGN NUMBER	252296	
CLASS	26-05	
1)SUCHIR LIGHTINGS EXPORTS PRIVATE LIMITED, A COMPANY HAVING ITS PRINCIPAL PLACE OF BUSINESS AT C-98, HOSIERY COMPLEX, PHASE-II EXTN., NOIDA-201305, U.P. INDIA BY NATIONALITY INDIA		
DATE OF REGISTRATION	13/03/2013	
TITLE	LAMP SHADE	
PRIORITY NA		


DESIGN NUMBER	256457	
CLASS	07-06	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013	
TITLE	STAND (FOR CAKES, PASTRIES)	
PRIORITY NA		

DESIGN NUMBER	251894	
CLASS	21-01	
1)[1] TOSY ROBOTICS JOINT STOCK COMPANY; A COMPANY INCORPORATED UNDER THE LAWS OF VIETNAM; ADDRESS AT, NO. 7, LANE 538, LANG ROAD, LANG HA PRECINCT, DONG DA DISTRICT, HANOI, VIETNAM AND [2] HO VINH HOANG AN INDIVIDUAL VIETNAM NATIONAL; ADDRESS AT, NO. 7, LANE 538, LANG ROAD, LANG HA PRECINCT, DONG DA DISTRICT, HANOI, VIETNAM		
DATE OF REGISTRATION	27/02/2013	
TITLE	ROBOT TOY	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/430,657	28/08/2012	U.S.A.

DESIGN NUMBER	254379	
CLASS	25-02	
1)M/S. DIAMOND FRAMES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956, HAVING PLACE OF BUSINESS AT #4, CORPORATION SHOPPING COMPLEX, PROJECT-II, BREWERY ROAD, SHENOY NAGAR, CHENNAI-600030, INDIA		
DATE OF REGISTRATION	06/06/2013	
TITLE	FRAME FOR CEILING SYSTEM	
PRIORITY NA		

DESIGN NUMBER	245030		
CLASS	24-02		
1)OCCLUTECH HOLDING AG VORDERGASSE 3, CH-8201 SCHAFFHAUSEN, SWITZERLAND			
DATE OF REGISTRATION	30/04/2012		
TITLE	OCCLUSAL APPLIANCES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001940610-0005	31/10/2011	OHIM	
DESIGN NUMBER	254127		
CLASS	12-16		
1)BHARUCHA PERVEZ NARIMAN, AN INDIAN NATIONAL OF 703/A, ASTER, EVERSINE PARK, PRATHMESH COMPLEX, VEERA DESAI ROAD, ANDHERI (W), MUMBAI, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	28/05/2013		
TITLE	CENTRE STAND FOR TWO WHEELED VEHICLE		
PRIORITY NA			
DESIGN NUMBER	256456		
CLASS	07-06		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	SALT CELLAR		
PRIORITY NA			

DESIGN NUMBER	254378		
CLASS	25-02		
1)M/S. DIAMOND FRAMES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956, HAVING PLACE OF BUSINESS AT			
#4, CORPORATION SHOPPING COMPLEX, PROJECT-II, BREWERY ROAD, SHENOY NAGAR, CHENNAI-600030, INDIA			
DATE OF REGISTRATION	06/06/2013		
TITLE	FRAME FOR CEILING SYSTEM		
PRIORITY NA			
DESIGN NUMBER	245028		
CLASS	24-02		
1)OCCLUTECH HOLDING AG			
VORDERGASSE 3, CH-8201 SCHAFFHAUSEN, SWITZERLAND			
DATE OF REGISTRATION	30/04/2012		
TITLE	OCCLUSAL APPLIANCES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001940610-0003	31/10/2011	OHIM	
DESIGN NUMBER	254102		
CLASS	23-04		
1)DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS:			
UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN			
DATE OF REGISTRATION	27/05/2013		
TITLE	AIR CONDITIONER		
PRIORITY NA			

DESIGN NUMBER	255927		
CLASS	08-06		
1)VINODBHAI RANHHODBHAI PATEL, NATIONALITY INDIAN, TRADING AS OM SHANTI CORPORATION A SOLE PROPRIETORSHIP FIRM, ADDRESS AT "DIVYA KUNJ , SHREE MEGHANINAGAR SOCIETY STREET NO. 5, KOTYHARIYA MAIN ROAD, B/H. MANAV DHARMA ASHRAM, RAJKOT: 360 002, GUJARAT, INDIA.			
DATE OF REGISTRATION	21/08/2013		
TITLE	CABINET HANDLE		
PRIORITY NA			
DESIGN NUMBER	254985		
CLASS	04-01		
1)JOSHI PLASTIC INDUSTRIES (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT JOSHI BUILDING, SAKI - VIHAR ROAD, POWAI, MUMBAI - 400072 MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) DEEPAK JOSHI (INDIAN NATIONAL), (2) PAVAN JOSHI (INDIAN NATIONAL), (3) MRS. SHOBA JOSHI (INDIAN NATIONAL) & (4) B. D. JOSHI HUF (A HINDU UNDIVIDED FIRM) ALL ARE HAVING ABOVE ADDRESS			
DATE OF REGISTRATION	04/07/2013		
TITLE	BRUSH FOR CLEANING		
PRIORITY NA			
DESIGN NUMBER	251451		
CLASS	09-05		
1)AVENTISUB II INC., A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATES OF DELAWARE, OF 3711 KENNETT PIKE, SUITE 200 GREENVILLE, DELAWARE 19807, UNITED STATES			
DATE OF REGISTRATION	06/02/2013		
TITLE	PACKAGE WITH BLISTERS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29429016	06/08/2012	U.S.A.	

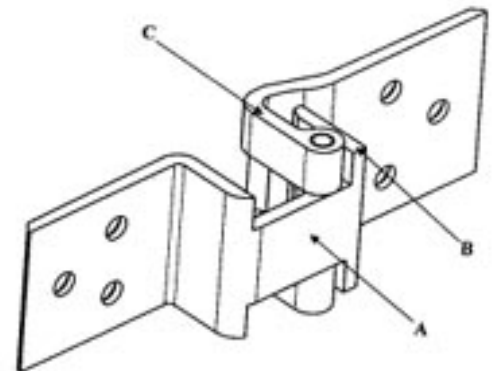
DESIGN NUMBER	253730	
CLASS	24-02	
1)KARL STORZ GMBH & CO. KG, A GERMAN COMPANY OF MITTELSTRASSE 8, D-78532 TUTTLINGEN, GERMANY		
DATE OF REGISTRATION	06/05/2013	
TITLE	SEALING ELEMENT FOR USE IN SINGLE PORT LAPAROSCOPIC SURGERY	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002132084-0007	07/11/2012	OHIM

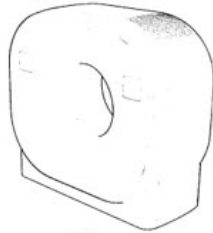





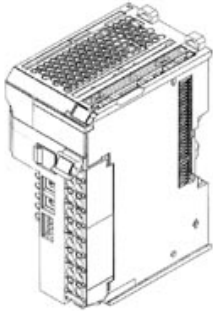

DESIGN NUMBER	255281	
CLASS	09-01	
1)PEARL POLYMERS LIMITED, OF 204, ROHIT HOUSE, 3, TOLSTOY MARG, NEW DELHI-110 001, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	17/07/2013	
TITLE	JAR	
PRIORITY NA		

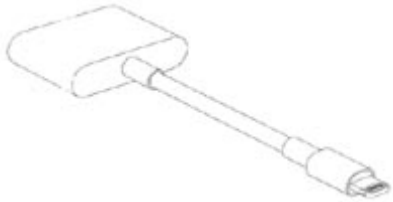




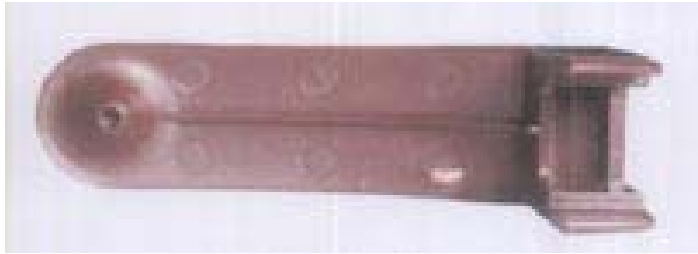
DESIGN NUMBER	250719	
CLASS	08-06	
1)SHAILAJA SUROJU, AN INDIAN NATIONAL, HAVING ADDRESS FLAT NO: 103, ASTER-4, SUKHWANI CAMPUS, VALLABHNAGAR, OPP: S. T. STAND, PIMPRI, PUNE-411018		
DATE OF REGISTRATION	04/01/2013	
TITLE	FLANGED HINGE FOR FURNITURE,	
PRIORITY NA		





DESIGN NUMBER	254030		
CLASS	24-01		
1)KONINKLIJKE PHILIPS ELECTRONICS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	22/05/2013		
TITLE	COMPUTERISED TOMOGRAPHY SCANNER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002140863-0001	22/11/2012	OHIM	
DESIGN NUMBER	254585		
CLASS	11-01		
1)OCTONUS DIA-TECH PRIVATE LTD. (A PRIVATE LIMITED COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF INDIA), HAVING ITS REGISTERED OFFICE AT: 25-28, 1ST FL., NAVRANG INDUSTR. ESTATE OPP. SOSYO FACTORY, UDHNA MAGDALLA RD., 395002 SURAT SAGRAMPURA, INDIA			
DATE OF REGISTRATION	19/06/2013		
TITLE	GEMSTONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002159301-0001	26/12/2012	OHIM	
DESIGN NUMBER	252154		
CLASS	13-02		
1)COSTRUZIONI ELETTRONICHE INDUSTRIALI AUTOMATISMI S.P.A. C.E.I.A. S.P.A., A CORPORATION ORGANIZED UNDER THE LAWS OF ITALY, WHOSE ADDRESS IS CIVITELLA IN VAL DI CHIANA (AR), VIA STRADA PROVINCIALE PESCAIOLA, 54/G-56 CAP, I-52040 FRAZIONE VICIOMAGGIO, ITALY			
DATE OF REGISTRATION	06/03/2013		
TITLE	APPARATUS FOR RECHARGING BATTERIES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001342588-0001	06/09/2012	OHIM	

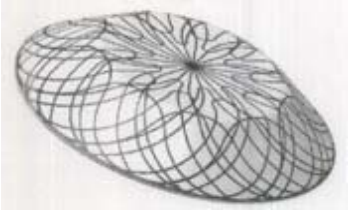
DESIGN NUMBER	251453		
CLASS	09-05		
1)AVENTISUB II INC., A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATES OF DELAWARE, OF 3711 KENNETT PIKE, SUITE 200 GREENVILLE, DELAWARE 19807, UNITED STATES			
DATE OF REGISTRATION	06/02/2013		
TITLE	BLISTER PACKAGE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29429017	06/08/2012	U.S.A.	
DESIGN NUMBER	252928		
CLASS	14-02		
1)OMRON CORPORATION, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 801, MINAMIFUDODO-CHO, HORIKAWAHIGASHIRU, SHIOKOJI-DORI, SHIMOGYO-KU, KYOTO-SHI, KYOTO 600-8530, JAPAN			
DATE OF REGISTRATION	05/04/2013		
TITLE	CONTROL UNIT FOR A PROGRAMMABLE CONTROLLER SYSTEM		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-24673	10/10/2012	JAPAN	
DESIGN NUMBER	251758		
CLASS	09-01		
1)LRC PRODUCTS LTD, 103-105 BATH ROAD, SLOUGH, BERKSHIRE SL1 3UH, UNITED KINGDOM			
DATE OF REGISTRATION	19/02/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002089797	20/08/2012	OHIM	

DESIGN NUMBER	252191		
CLASS	14-02		
1)APPLE INC., 1 INFINITE LOOP, CUPERTINO, CALIFORNIA 95014, UNITED STATES OF AMERICA, A CORPORATION INCORPORATED IN THE STATE OF CALIFORNIA			
DATE OF REGISTRATION	07/03/2013		
TITLE	ADAPTER FOR ELECTRONIC DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/431,841	11/09/2012	U.S.A.	
DESIGN NUMBER	256075		
CLASS	09-01		
1)M/S. AG POLY PACKS PVT. LTD. (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), C-4/1, RAJIV NAGAR INDL. AREA, SEWADHAM MARG, MANDOLI, DELHI-93			
DATE OF REGISTRATION	27/08/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	255235		
CLASS	09-01		
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA			
DATE OF REGISTRATION	15/07/2013		
TITLE	BOTTLE		
PRIORITY NA			

DESIGN NUMBER	255068	
CLASS	08-09	
1)TTK PRESTIGE LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 11TH FLOOR, BRIGADE TOWERS, 135 BRIGADE ROAD, BANGALORE-560 025, STATE OF KARNATAKA, INDIA		
DATE OF REGISTRATION	08/07/2013	
TITLE	FITTINGS FOR LOCK	
PRIORITY NA		

DESIGN NUMBER	256455	
CLASS	07-06	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013	
TITLE	BOWL FOR SALT	
PRIORITY NA		

DESIGN NUMBER	248649	
CLASS	12-08	
1)SML ISUZU LIMITED (FORMERLY SWARAJ MAZDA LIMITED), HAVING ITS REGISTERED OFFICE AT VILLAGE ASRON, DISTRICT NAWANSHAHAR-144533 (PUNJAB), INDIA, AN INDIAN COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT		
DATE OF REGISTRATION	16/10/2012	
TITLE	BUS	
PRIORITY NA		

DESIGN NUMBER	245027		
CLASS	24-02		
1)OCCLUTECH HOLDING AG VORDERGASSE 3, CH-8201 SCHAFFHAUSEN, SWITZERLAND			
DATE OF REGISTRATION	30/04/2012		
TITLE	OCCLUSAL APPLIANCES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001940610-0001	31/10/2011	OHIM	